

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

**ORDER**

No: 915

Dated: 18/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, and 2030-Stamps and Registration, under various object heads for the current financial year 2016-17.

<i>Rs. In lacs</i>						
S.No	Name of the court	Salary	POL	Telephone	T.E.	Electricity
1.	Pr. D&S Judge, Jammu.	----	----	----	0.20	---
2	Pr. D&S Judge, Poonch.	20.00	0.20	----	----	---
3.	Pr. D&S Judge, Ganderbal.	----	0.20	0.20	----	---
4.	Pr. D&S Judge, Leh.	10.00	0.15	0.15	0.20	---
5	Pr. D&S Judge, Bandipora.	----	0.20	---	0.30	---
6	Addl. Distt. Judge (Matrimonial Cases) Jammu	10.00	0.10	----	0.15	0.10
7	3 <sup>rd</sup> . Addl. D&S Judge, Sgr.	10.00	---	---	---	---
8.	4 <sup>th</sup> Addl. D&S Judge, Sgr.	6.00	----	----	----	---
9.	C.J.M. Leh.	15.00	---	---	---	---
10	C.J.M. Srinagar.	5.00	0.10	---	---	---
11	City Judge, Srinagar.	---	0.15	---	0.20	---
12	Sub Judge, Batote.	----	----	----	0.20	---
13	Munsiff, Sumbal.	10.00	---	---	---	---
14	Munsiff, Ganderbal.	10.00	0.10	---	---	---
15.	Munsiff, Nobra.	---	0.10	---	0.15	---
16.	Munsiff, Khaltsi.	----	0.10	----	0.15	----
17.	D.M.M (T) Udhampur.	----	0.15	---	0.20	---
	<b>2030-Stamps &amp; Registration</b>					
1.	Sub Registrar, Jammu.	6.00	0.02	---	0.05	---

By Order.

*[Signature]*  
Deputy Registrar (Accts) 18/11

No: 22893-921/AC Dated: 18/11/2016

Copy to the:-

- 1-5 Pr. D&S Judge, Jammu/ Poonch/Ganderbal/Leh/Bandipora..
- 6 Addl. Distt. Judge, (Matrimonial Cases) Jammu
- 7 3<sup>rd</sup>. Addl. D&S Judge, Srinagar.
- 8 4<sup>th</sup> Addl. D&S Judge, Srinagar..
- 9-10 C.J.M. Leh/ Srinagar.
- 11 Sub Judge, Batote.
- 12 City Judge, Srinagar.
- 13-16 Munsiff, Sumbal/Ganderbal/Nobra/Khaltsi.
- 17. D.M.M.(T) Udhampur.
- 18. Sub Registrar, Jammu.
- 19. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 20. Treasury Officer, Saddar Court Try. Srinagar.
- 21-29 Try Officer, Poonch/Ganderbal/Leh/Udhampur/.Bandipora/Batote/Sumbal/Nobra/Khaltsi  
..... for information and n/a.
- 30. Order file.

*915 are for up-loading the same on e-courts already*

*[Signature]*  
Deputy Registrar (Accts) 18/11